

ITEM NO.201

COURT NO.14

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS
WRIT PETITION (CIVIL) NO(s). 267 OF 2004

BRIJ MOHAN

Petitioner(s)

VERSUS

D.D.A. & ANR.

Respondent(s)

(With office report)
(For final disposal)

Date: 07/03/2011 This Petition was called on for hearing today.

CORAM : HON'BLE DR. JUSTICE MUKUNDAKAM SHARMA
HON'BLE MR. JUSTICE ANIL R. DAVE

For Petitioner(s) Mr. R.L. Panjwani, Adv.
Mr. Deepak Vaswani, Adv.
Mr. K.K. Pahuja, Adv.
Mr. Mushtaq Ahmad, Adv.

For Respondent(s) Mr. V.B. Saharya, Adv.
For M/S Saharya & Co., Adv.
Mr. Rajiv Nanda, Adv.

UPON hearing counsel the Court made the following
O R D E R

We have heard the counsel appearing for the parties.

Hearing concluded.

Judgment reserved.

(NAVEEN KUMAR)
COURT MASTER

(RENU DIWAN)
COURT MASTER